

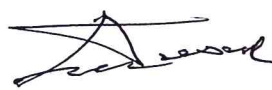
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/44/CAA/2017
NAME OF THE TRANSFEROR : MULTIFLORA PROCESSING (COIMBATORE) LTD
SUPREME TEXTILES PROCESSING LIMITED
PRECOT MERIDIAN ENERGY LIMITED
NAME OF THE TRANSFERRE : PRECOT MERIDIAN LIMITED
UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1 V. SRIVASAN FOR PETITIONER 

ORDER

Counsel for petitioner present. The report of the RD is received. Report of Official Liquidator is awaited. Time extended at request for hearing. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)